

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application No. 171 of 2024 (SZ)

In the Matter of:-

N. Malayanathan

..... Petitioner

Vs

Puducherry Coastal Zone Management Authority and Ors.

..... Respondents

Status report on draft Coastal Zone Management Plan (CZMP) maps for Puducherry and Karaikal regions as per Coastal Regulation Zone Notification, 2019.

INDEX

Sl. No.	Particular	Page No.
1.	Status Report by Respondent No. 3 The Member Secretary, Puducherry Pollution Control Committee, Puducherry adopted with Respondent No. 1 & 2.	1-9

Me. Ramaswamy

Through

Mr. Ramaswamy Meyyappan
Government Advocate
(Counsel for Respondent No. 1, 2&3)
Government of Puducherry
Madras High Court campus
9940188325/meram6@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application No. 171 of 2024 (SZ)

In re: Draft Coastal Zone Management Plan Maps for Puducherry and Karaikal Regions as per Coastal Regulation Zone Notification, 2019.

**Status Report by Respondent No. 3 The Member Secretary, Puducherry
Pollution Control Committee, Puducherry adopted with
Respondent No. 1 & 2.**

I, Dr. N. Ramesh, S/o. C. Natarajan, aged 56 years, working as Member Secretary, Puducherry Pollution Control Committee (PPCC), Government of Puducherry do hereby solemnly affirm and sincerely state as follows:

- 1) I respectfully submit that the draft Coastal Zone Management Plan (CZMP) maps for Puducherry and Karaikal Regions were prepared through one of the notified agency of the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India viz., National Centre for Sustainable Coastal Management (NCSCM), Chennai as per the Guidelines specified in Annexure-IV of the Coastal Regulation Zone (CRZ) Notification, 2019.
- 2) I respectfully submit the status with respect to Paragraph 11 of the OA No. 171 of 2024 filed by the applicant as follows:


Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

Contention of the Applicant in Draft CZMP maps	Reply by the Respondent (s)
<p>Only hazard line has been mapped. The draft CZMP map has NO LAND USE PLANNING whatsoever for the area between the HTL and the Hazard line keeping in mind impacts of shoreline change and climate change.</p>	<p>The draft Coastal Land Use maps prepared as per CRZ Notification, 2019 has categorized the existing land use pattern in the Coastal areas. The draft Coastal Land Use maps – 3 Nos. each for Puducherry and Karaikal Regions in both English and Tamil Language are uploaded along with the draft CZMP maps in the website at https://dste.py.gov.in/ppcc/CZMP-2019.html for public views.</p>
<p>Local level CZM maps in 1:3960 scale have not been prepared / uploaded</p>	<p>Para 6 (iii) of CRZ Notification, 2019 states that; The coastal States and Union territories shall prepare draft CZMP map in 1:25,000 scale identifying and classifying the CRZ areas within the respective territories in accordance with the guidelines given in Annexure-IV of CRZ Notification, 2019 which involve public consultation. Accordingly, draft CZMP in 1:25000 scale map as per mandate is prepared for public consultation. After public consultation and approval of draft CZMP maps in 1:25,000 scale by the Ministry of Environment, Forests and Climate Change (MoEF&CC), Government of India (GoI), Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest scale will be prepared for the use of local bodies and other agencies.</p>
<p>Ecologically sensitive areas – CRZ IA have not been marked properly. Sand dunes, turtle nesting grounds, seagrass beds, salt marshes etc have not been marked. In the draft maps, the ESA CRZ IA areas have not been marked with appropriate</p>	<p>As per the Guidelines specified in Annexure-IV (5) (i) of CRZ Notification, 2019, Ecologically Sensitive Areas (ESAs) are demarcated by NCSCM, Chennai and highlighted with proper colour codes in the draft CZMP maps.</p>

DR. N. RAMESH
 MEMBER SECRETARY
 PUDUCHERRY POLLUTION
 CONTROL COMMITTEE
 PUDUCHERRY


Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

<p>colour codes – all areas marked CRZ IA are shaded green. It is not possible to ascertain the nature of the CRZIA area. Some areas would be entitled to protection for more than one reason.</p>	<p>ESAs of CRZ IA viz., Sand dunes, Turtle nesting grounds are clearly demarcated. As such, there is no seagrass beds and salt marshes in the Union Territory of Puducherry.</p>
<p>Mangrove areas are left out at several estuaries for example even along the Adyar river. Only when mangroves are properly marked, can buffer be marked.</p>	<p>As per the Guidelines specified in Annexure-IV (5) (ii) of CRZ Notification, 2019, buffer zones are demarcated along mangrove areas of more than 1000 square meters in the draft CZMP maps with proper colour codes. The Adyar River mentioned is not present in the Union Territory of Puducherry.</p>
<p>All fishing villages have not been marked</p> <p>Common properties of the fishermen's communities have not been marked in the draft CZMP maps.</p> <p>Ice plants, fish drying platforms or areas infrastructure facilities of fishing and local communities such as dispensaries, roads, schools etc have not been marked properly.</p> <p>Cadastral scale maps have not even been published.</p> <p>Long term housing needs of coastal fisher communities – has not even been mentioned in the draft CZMP.</p>	<p>The names of the coastal fishing villages are marked in the draft CZMP maps.</p> <p>Common properties of the fishermen's communities demarcated in the draft CZMP map prepared in 1:25000 scale includes Fishermen settlement areas, Ice plants, Harbours, Fishing Lands, School, Health Centre, Community Hall, Roads, Port limits, Boat Parking Area, Fish drying yard and Net Mending shed.</p> <p>Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest scale will be prepared for the use of local bodies and other agencies.</p> <p>The long-term housing needs of coastal fisher communities in view of expansion and other needs will be included in the Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest scale as per the Guidelines specified in Annexure-IV (5) (iii) after approval of 1:25000 scale.</p>


Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

Fishing Zones and fish breeding areas have not been marked properly as detailed below.	In consultation with the traditional fishing community and Department of Fisheries and Fishermen Welfare, Puducherry, fishing zones and fish breeding areas will be incorporated in the final CZMP maps.
None of the draft CZMP maps demarcate existing authorized developments (existing in terms of the Notification is legally existing as on 19.02.1991)	The existing authorized development on the seaward side are demarcated in the draft CZMP map in 1:25000 scale.
The draft CZMP maps do not mark all road networks or cyclone / rain shelters.	The draft CZMP map in 1:25000 scale is demarcated with the existing major roads, community hall, cyclone / rain shelters required for the rescue and relief operations during natural calamities. Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest scale with all local road networks will be prepared after approval of draft CZMP maps in 1:25000 scale.

- 3) I respectfully submit that, the status with respect to Map No. PY05, PY06 and PY07 of Puducherry Region and Map No. PY01, PY02 and PY03 of Karaikal Region on Paragraph 12 of the OA No. 171 of 2024 filed by the applicant as follows:

S. No.	Map No.	Contention of the Applicant as Missing Data	Reply by the Respondent(s)
Pondicherry			
1	PY05	Many common infrastructures within these villages are not marked such as temple, play-ground, community hall and pond.	Community hall and pond are demarcated in PY05 (Land Use Map). Temple, play-ground and pond will be marked in the Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest as per Annexure – IV (5) (iii) of the CRZ Notification, 2019.


Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

		Seine fishing area is not marked fully.	Traditional fishing and the allied activities undertaken by the local communities is permitted in CRZ-IV as per CRZ Notification, 2019.
		Fishing breeding areas and fishing areas are not marked including in the backwater.	In consultation with the traditional fishing community and Department of Fisheries and Fishermen Welfare, Puducherry, fish breeding areas and fishing areas will be incorporated in the final CZMP maps.
		It has no information on long-term housing plan for fishers.	The long-term housing needs of coastal fisher communities in view of expansion and other needs will be included in the Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest scale as per the Guidelines specified in Annexure-IV (5) (iii) after approval of 1:25000 scale.
		Sand dune areas are not marked fully.	Sand dune is demarcated in PY05 (CZMP map).
2	PY06	Many common infrastructures within these villages are not marked such as temple and playground. Especially, in Vamba Keerapalayam, festival celebration area is marked. In Solainagar North and South, Cyclone period boat parking areas are missing.	Boat Parking Area is demarcated in PY06 (CZMP map). Temple and play-ground will be marked in the Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest as per Annexure – IV (5) (iii) of the CRZ Notification, 2019.
		Seine fishing area in Veerampattinam is not marked completely.	Traditional fishing and the allied activities undertaken by the local communities is permitted in CRZ-IV as per CRZ Notification, 2019.


Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

		Fish breeding areas and fishing areas are not marked.	In consultation with the traditional fishing community and Department of Fisheries and Fishermen Welfare, Puducherry, fish breeding areas and fishing areas will be incorporated in the final CZMP maps.
		It has no information on long-term housing plan for fishers.	The long-term housing needs of coastal fisher communities in view of expansion and other needs will be included in the Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest scale as per the Guidelines specified in Annexure-IV (5) (iii) after approval of 1:25000 scale.
		Sand dune and mangrove areas are not marked fully.	Sand dune and mangrove areas are demarcated in PY06 (CZMP map).
3	PY07	Many common infrastructures within these villages are not marked such as temple and cyclone shelter.	Community hall is demarcated in PY07 (Land Use Map). Temple and cyclone shelter will be marked in the Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest as per Annexure – IV (5) (iii) of the CRZ Notification, 2019.
		Seine fishing area is not marked fully.	Traditional fishing and the allied activities undertaken by the local communities is permitted in CRZ-IV as per CRZ Notification, 2019.
		Fishing breeding areas and fishing areas are not marked.	In consultation with the traditional fishing community and Department of Fisheries and Fishermen Welfare, Puducherry, fishing breeding areas and fishing areas will be incorporated in the final CZMP maps.

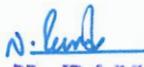
N. Ramesh
Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

		It has no information on long-term housing plan for fishers.	The long-term housing needs of coastal fisher communities in view of expansion and other needs will be included in the Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest scale as per the Guidelines specified in Annexure-IV (5) (iii) after approval of 1:25000 scale.
		Coastal erosion is not marked. Sand dune areas are not marked fully.	In compliance to the Hon'ble NGT (SZ), Chennai Order dated 11.04.2022 in OA No. 04/2013 and Appeal No. 18 of 2017, NCSCM, Chennai has prepared and submitted the Shoreline Changes assessment map in 1:25000 scale depicting high, medium and low erosion stretches along the coastline of the UT of Puducherry and the same is uploaded in the website at https://dste.py.gov.in/ppcc/CZMP-2019.html for public views. No Sand dune in PY07 (CZMP map).
Karaikal			
4	PY01	Shoreline fishing area and fish drying area are not marked.	Most of the shore area in Vanjore (PY01 CZMP map) are within the Port limit.
		Many common infrastructures within these villages are not marked such as temple, pond and playground.	Temple, pond and play-ground will be marked in the Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest as per Annexure – IV (5) (iii) of the CRZ Notification, 2019.
		Fish breeding area and fishing areas are not marked.	In consultation with the traditional fishing community and Department of Fisheries and Fishermen Welfare, Puducherry,


Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

			fishing breeding areas and fishing areas will be incorporated in the final CZMP maps.
		It has no information on long-term housing plan for fishers.	The long-term housing needs of coastal fisher communities in view of expansion and other needs will be included in the Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest scale as per the Guidelines specified in Annexure-IV (5) (iii) after approval of 1:25000 scale.
5	PYO2	Many common infrastructures within these villages are not marked such as temple, pond, burial ground and playground.	Common infrastructures are demarcated in 1:25000 draft CZMP map. Temple, pond, burial ground and play-ground will be marked in the Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest as per Annexure – IV (5) (iii) of the CRZ Notification, 2019. Temple, pond, burial ground and playground will be marked in the Local CZMP maps in 1:3960 Map.
		Seine fishing area is not marked fully.	Traditional fishing and the allied activities undertaken by the local communities is permitted in CRZ-IV as per CRZ Notification, 2019.
		Fishing breeding areas and fishing areas are not marked.	In consultation with the traditional fishing community and Department of Fisheries and Fishermen Welfare, Puducherry, fishing breeding areas and fishing areas will be incorporated in the final CZMP maps.
		It has no information on long-term housing plan for fishers.	The long-term housing needs of coastal fisher communities in view of expansion and other needs will be included in the

PUDUCHERRY POLLUTION CONTROL COMMITTEE
 PUDUCHERRY


Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

			Local Level CZMP maps (Cadastral maps) in 1:3960 scale or nearest scale as per the Guidelines specified in Annexure-IV (5) (iii) after approval of 1:25000 scale.
6	PYO3	It is necessary to mark erosion zones, ESA etc correctly in this map.	In compliance to the Hon'ble NGT (SZ), Chennai Order dated 11.04.2022 in OA No. 04/2013 and Appeal No. 18 of 2017, NCSCM, Chennai has prepared and submitted the Shoreline Changes assessment map in 1:25000 scale depicting high, medium and low erosion stretches along the coastline of the UT of Puducherry and the same is uploaded in the website at https://dste.py.gov.in/ppcc/CZMP-P-2019.html for public views. No ESA in PY03 (CZMP map).

- 4) I respectfully submit that, the comments and suggestions received during the Public Hearing scheduled on 22.05.2024 for Puducherry and 23.05.2024 for Karaikal respectively will be incorporated in the draft CZMP and the final draft CZMP map in 1:25000 scale will be submitted to MoEF&CC, Government of India for approval.
- 5) I respectfully submit that, in view of the above submissions, it is humbly prayed that this Hon'ble Tribunal may pass such further or other orders(s) as deemed fit and proper in the facts and circumstances of the case.

n. Ramesh

**Respondent No. 3
adopted with Respondent No. 1 & 2**

**Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY**